

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 231 OF 2016 &
IA NO. 495 OF 2016**

Dated: 7th December, 2017

**CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jodhpur Vidyut Vitran Nigam Ltd. & Anr.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **27.02.2018**.

COURT MASTER